## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH**

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2016 AT 10.30 AM

PRESENT: SHRI K, ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/132/2016

NAME OF THE PETITIONER(S)

: KM Abdul Rahiman Mather & 3 others

NAME OF THE RESPONDENT(S)

: M/s Mather & Company Private Limited & 10 others

**UNDER SECTION** 

: 397/398, 237 of CA 56 & 59 of CA 2013

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

Counsel Lu

M. v.P. Saivile

2. S. SIND HORTHON COUNSUR FOR

ON NIR.R. DRUN NOTIONAL RESPONDENT

## **ORDER**

Counsel for petitioner present. Counsel representing R1 to R3, R5 & R6 present and undertakes to file vakalat on behalf of R7 & R9. Counsel for petitioner stated that he had served notice on R4, R8, R10 & R11 and the report is awaited. Time extended for filing of vakalat on behalf of R7 & R9 and counter on behalf of R1 to R3, R5 to R7 & R9. Put up on 02.1.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)